

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :11/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.**

1	SEBI Appeal	424/2019	Giraj Kumar Gupta HUF Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
	Sub Matter		Misc. Application/0000516/2019	
	A/W SEBI Appeal	425/2019	Rajeev Kumar Gupta Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
	Sub Matter		Misc. Application/0000517/2019	
	A/W SEBI Appeal	426/2019	Girraj Kumar Jagdish Prasad Gupta Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
	Sub Matter		Misc. Application/0000518/2019	
	A/W SEBI Appeal	427/2019	Neetu Gupta Vs. SEBI	Arvind Jadon,Adv. i/b Law Chambers Chirag Bhavsar,Adv. i/b MDP and Partners
	Sub Matter		Misc. Application/0000519/2019	
	A/W SEBI Appeal	517/2019	B.G. Freight Shoppe India P. Ltd. Vs. SEBI	R V Legal
	Sub Matter		Misc. Application/0000559/2019	
	A/W SEBI Appeal	518/2019	All Time Buildtech Private Ltd. Vs. SEBI	R V Legal
	Sub Matter		Misc. Application/0000560/2019	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
2	SEBI Appeal	105/2020	Affluence Shares and Stocks Pvt. Ltd. Vs. National Stock Exchange of India Limited	Deepak Dhane, Adv. i/b Corporate Pleaders  Rashid Boatwalla, Adv. i/b MKA

**ADMISSION- COURT CODE-EXAMINATION-AT11.07A.M.**

3	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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**ADMISSION-COURTCODE-NONSETTLEMENT-at 11.10A.M.**

4	Misc. Application	913/2021	NAWAL SOMANI-Delay Vs. NSEIL	Mr. Akshit Jain
(Main Matter Number :SEBI Appeal/0000529/2021)				

	Misc. Application	914/2021	NAWAL SOMANI-Exemption Vs. NSEIL	Mr. Akshit Jain
(Main Matter Number :SEBI Appeal/0000529/2021)				

5	Misc. Application	915/2021	Prem Lata Somani - Delay Vs. NSEIL	Mr. Akshit Jain
(Main Matter Number :SEBI Appeal/0000530/2021)				

	Misc. Application	916/2021	Prem Lata Somani - Exemption Vs. NSEIL	Mr. Akshit Jain
(Main Matter Number :SEBI Appeal/0000530/2021)				

6	Misc. Application	917/2021	Prem Somani Financial Services Limited-Delay Vs. NSEIL	Mr. Akshit Jain
(Main Matter Number :SEBI Appeal/0000531/2021)				

	Misc. Application	918/2021	Prem Somani Financial Services Limited-Exemption Vs. NSEIL	Mr. Akshit Jain
(Main Matter Number :SEBI Appeal/0000531/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	919/2021	PURVA SOMANI-Delay Vs. NSEIL (Main Matter Number :SEBI Appeal/0000532/2021)	Mr. Akshit Jain
	Misc. Application	920/2021	PURVA SOMANI-Exemption Vs. NSEIL (Main Matter Number :SEBI Appeal/0000532/2021)	Mr. Akshit Jain
	SEBI Appeal	529/2021	NAWAL KUMAR SOMANI Vs. NSEIL Sub Matter : Misc. Application/0000913/2021 Sub Matter : Misc. Application/0000914/2021	Mr. Akshit Jain
	SEBI Appeal	530/2021	Prem Lata Somani Vs. NSEIL Sub Matter : Misc. Application/0000915/2021 Sub Matter : Misc. Application/0000916/2021	Mr. Akshit Jain
	SEBI Appeal	531/2021	Prem Somani Financial Services Limited Vs. NSEIL Sub Matter : Misc. Application/0000917/2021 Sub Matter : Misc. Application/0000918/2021	Mr. Akshit Jain
	SEBI Appeal	532/2021	PURVA SOMANI Vs. NSEIL Sub Matter : Misc. Application/0000919/2021 Sub Matter : Misc. Application/0000920/2021	Mr. Akshit Jain

**ADMISSION-COURTCODE-ZENITHGDR-AT 11.15A.M.**

8	Misc. Application	706/2021	ARUN PANCHARIYA-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021)	Mr.Sandeep Wadhawan, Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021)	Mr.Sandeep Wadhawan, Advocate
	Misc. Application	909/2021	ARUN PANCHARIYA- Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021)	Mr.Sandeep Wadhawan, Advocate
	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter :		Misc. Application/0000909/2021		
Sub Matter :		Misc. Application/0000706/2021		
Sub Matter :		Misc. Application/0000707/2021		

**-ADMISSION-COURTCODE-RICOHWTM-AT 11.20A.M.**

9	Misc. Application	921/2021	A T RAJAN Vs. SEBI (Main Matter Number :SEBI Appeal/0000540/2021)	INDUSLAW
	Misc. Application	922/2021	A T RAJAN Vs. SEBI (Main Matter Number :SEBI Appeal/0000540/2021)	INDUSLAW
	Misc. Application	923/2021	A T RAJAN Vs. SEBI (Main Matter Number :SEBI Appeal/0000540/2021)	INDUSLAW
10	Misc. Application	924/2021	T TAKANO Vs. SEBI (Main Matter Number :SEBI Appeal/0000541/2021)	INDUSLAW
	Misc. Application	925/2021	T TAKANO Vs. SEBI (Main Matter Number :SEBI Appeal/0000541/2021)	INDUSLAW

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	926/2021	T TAKANO Vs. SEBI (Main Matter Number :SEBI Appeal/0000541/2021)	INDUSLAW
	SEBI Appeal	540/2021	A T RAJAN Vs. SEBI Sub Matter : Misc. Application/0000921/2021 Sub Matter : Misc. Application/0000923/2021 Sub Matter : Misc. Application/0000922/2021	INDUSLAW
	SEBI Appeal	541/2021	T TAKANO Vs. SEBI Sub Matter : Misc. Application/0000924/2021 Sub Matter : Misc. Application/0000925/2021 Sub Matter : Misc. Application/0000926/2021	INDUSLAW
<b><u>PART HEARD-COURTCODE-CIRCULARTRADES-11.25A.M.</u></b>				
11	Misc. Application	426/2020	RAJENDRA AGGRAWAL Vs. SEBI (Main Matter Number :SEBI Appeal/0000552/2019)	Advocate J.M. Bhalgat
A/W	SEBI Appeal	507/2019	Sanjay Jain Vs. SEBI	Kishor Sathapak, Adv- i/b-Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP
A/W	SEBI Appeal	508/2019	Radha Govind Lashkari and Anr. Vs. SEBI	Kishor Sathapak, Adv- i/b Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP
A/W	SEBI Appeal	509/2019	Sunita Devi Garg Vs. SEBI	Mindspright Legal
A/W	SEBI Appeal	514/2019	Divya Sushilkumar Shah Vs. SEBI Sub Matter : Misc. Application/0000055/2021	Parinati Jain, CS,

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	515/2019	Mrs. Manju Mutha and Anr. Vs. SEBI	Vikas Bengani, Advocate
A/W	SEBI Appeal	545/2019	Girraj Kishore Agrawal Vs. SEBI	Deepak Dhane, Adv. i/b Profess Law Associates Chirag Bhavsar, Adv. i/b MDP and Partners
A/W	SEBI Appeal	552/2019	Rajendra Aggarwal Vs. SEBI	J M Bhalgat, Advocate
	Sub Matter :	Misc. Application/0000426/2020		
	Misc. Application	427/2020	DHIREN KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
		(Main Matter Number :SEBI Appeal/0000607/2019)		
	Misc. Application	545/2020	SHANTI PINTO Vs. SEBI	Corporate Law Chambers India
		(Main Matter Number :SEBI Appeal/0000600/2019)		
A/W	SEBI Appeal	600/2019	Shanti Pinto Vs. SEBI	Mr. Vinay Chauhan, Advocate-i/b Corp orateLChambers Chirag Bavsar, advocate- i/b- MDP
	Sub Matter :	Misc. Application/0000545/2020		
A/W	SEBI Appeal	607/2019	DHIREN KAPADIA Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr Vishal Kanade, Advocate - MDP AND Partners
	Sub Matter :	Misc. Application/0000427/2020		
A/W	SEBI Appeal	611/2019	Mr. Jayesh Sampat AND Anr. Vs. SEBI	Ms. Rinku Valanju, Advocate Mr. Vishal Kanade, Advocate i/b MDP AND Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	612/2019	Glint Infraprojects Pvt. Ltd. Vs. SEBI	Mr. Vinay Chauhan Advocate i/b Ms. Aishwarya Shubha Mr. Kumar Desai, Advocate- i/b MDP and Partners
A/W	SEBI Appeal	30/2020	Dinesh Ghevariya Vs. SEBI	Shah and Ramaiya, Chartered Accountants
	Sub Matter :	Misc. Application/0000423/2020		
	Misc. Application	423/2020	DINESH GHEVARIA Vs. SEBI	Adv. Sahebrao W. Buktare
		(Main Matter Number :SEBI Appeal/0000030/2020)		
A/W	SEBI Appeal	67/2020	Suresh Chandra Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Kumar Desai, Advocate- i/b MDP and Partners
	Sub Matter :	Misc. Application/0000424/2020		
	Misc. Application	424/2020	SURESH CHANDRA KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
		(Main Matter Number :SEBI Appeal/0000067/2020)		
	Misc. Application	425/2020	JIGNESH KUMAR KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
		(Main Matter Number :SEBI Appeal/0000068/2020)		
A/W	SEBI Appeal	68/2020	Jigneshkumar Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Vishal Kanade, Advocate i/b MDP AND Partners
	Sub Matter :	Misc. Application/0000425/2020		
	Misc. Application	55/2021	DIVYA SUSHILKUMAR SHAH Vs. SEBI	R V Legal Advocates
		(Main Matter Number :SEBI Appeal/0000514/2019)		

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<b><u>PART HEARD-COURTCODE-BROKERFEE-11.50A.M.</u></b>				
12	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arn timer Misra Advocate
A/W	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
A/W	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate
<b><u>-ADMISSION DISPOSAL-COURTCODE-GDRSYBLY-12.30 PM</u></b>				
13	SEBI Appeal	381/2019	Sybly Industries Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	382/2019	Mr Umesh Kumar Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	384/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	385/2019	Mahesh Chand Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	386/2019	Subodh Goel Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
14	SEBI Appeal	387/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	389/2019	Sybly Industries Ltd Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	390/2019	Mr. Mahesh Chand Mittal and Anr. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
<b><u>-ADM DISPOSAL-COURTCODE-SHORTSELL-AT 12.40P.M.</u></b>				
15	SEBI Appeal	505/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	506/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	137/2021	JITENDRA PRATIHAST Vs. SEBI	Vis Legis Law Practice, Advocates  ELP
	Sub Matter :	Misc. Application/0000221/2021		
	Sub Matter :	Misc. Application/0000519/2021		
A/W	SEBI Appeal	138/2021	JITENDRA PRATIHAST Vs. SEBI	Vis Legis Law Practice, Advocates  ELP
	Sub Matter :	Misc. Application/0000222/2021		
	Sub Matter :	Misc. Application/0000520/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	221/2021	JITENDRA KUMAR PRATIHAST-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000137/2021)	Vis Legis Law Practice, Advocates
	Misc. Application	222/2021	JITENDRA KUMAR PRATIHAST-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000138/2021)	Vis Legis Law Practice, Advocates
	Misc. Application	519/2021	JITENDRA KUMAR PRATIHAST-APPLICATION FOR WAIVER OF COST Vs. SEBI (Main Matter Number :SEBI Appeal/0000137/2021)	Vis Legis Law Practice, Advocates
	Misc. Application	520/2021	JITENDRA KUMAR PRATIHAST-APPLICATION FOR WAIVER OF COST Vs. SEBI (Main Matter Number :SEBI Appeal/0000138/2021)	Vis Legis Law Practice, Advocates
<b><u>-DISPOSAL-COURTCODE-SETTLEMENTOFFUNDS-12.50P.M</u></b>				
16	SEBI Appeal	521/2019	Arihant Capital Markets Ltd. Vs. SEBI	Ashok Kumar Singh, Advocate Mihir Mody,Adv. i/b K.Ashar and Co.
<b><u>-ADMDISPOSAL-COURTCODE-AOSSB-AT1.00P.M.</u></b>				
17	SEBI Appeal	4/2020	Shaswat Stock Brokers Pvt. Ltd. Vs. SEBI	Monaal J.Davawala,Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>-ADMDISPOSAL -COURTCODE-POLICYHODERS-AT1.10P.M.</u></b>				
18	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co  Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
	IRDA-MISCAPPLICATION	12/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
<b><u>-ADM DISPOSAL-COURTCODE- TRANSACTION-AT1.20P.M.</u></b>				
19	SEBI Appeal	33/2020	R T Agro Pvt. Ltd. and Others Vs. SEBI	P.N.Modi,Sr. Adv. i/b Joby Mathew and Associates Abhiraj Arora,Adv. i/b ELP
	Misc. Application	9/2020	R T AGRO PVT. LTD. AND OTHERS Vs. SEBI	MR. P. N. MODI, SR. ADVCOATE- JOBY MATHEW AND ASSO MR. ABHIRAJ ARORA, ADVCOATE- I/B ELP
<b><u>DISPOSAL-COURTCODE-ISSUANCEOFCD-AT1.30P.M.</u></b>				
20	SEBI Appeal	134/2020	Sunshine India Land Developers Ltd. and Ors. Vs. SEBI	i/b. Prakash Shah and Associates  i/b. The Law Point
<b><u>-ADMDISPOSAL-COURTCODE-INSIDERSEL-AT1.40P.M.</u></b>				
21	Misc. Application	581/2021	SURESH SHETTY AND OTHERS-STAY APPLICATION Vs. SEBI	

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(Main Matter Number :SEBI Appeal/0000313/2021)				
	SEBI Appeal	313/2021	SURESH SHETTY and ORS. Vs. SEBI	Mr. Robin Shah Senior Associate
Sub Matter :		Misc. Application/0000581/2021		